1	2
23.	Khandwa
24.	Mandsoure
25.	Morena
26.	Narisinghpur
27.	Neemuch
28.	Panna
29.	Rewa
30.	Raisen
31.	Rajgath
32.	Shajapur
33.	Satna
34.	Schore
35.	Sconi
36.	Sheopur
37.	Shahdol
38.	Shivpuri
39.	Sidhi
40.	Singroli
41.	Ujjain
42.	Umaria
43.	Vidisha

Beneficiaries of NREGS

1169. SHRI RAJNITI PRASAD: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether Government is aware that the ambitious scheme of Government *i.e.* National Rural Employment Guarantee Scheme (NREGS) is not being actually implemented on the ground and the reality is that the benefit is not going to the targeted group; and
 - (b) if so, the steps being envisaged by Government to curb corruption in the scheme?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) As per reports received from the State Governments, 2.10 crore households were provided employment under NREGA during 2006-07, 3.39 crore during 2007-08, 4.49 crore during 2008-09 and 1.59 crore have so far been provided employment during the current year.

- (b) With a view to ensure transparency in the implementation of NREGA, the Ministry has taken the following steps.
 - (i) Wage payment to unskilled workers is to be made through Banks and Post Offices.
 - (ii) States have been directed to conduct social audit of each and every work of NREGA within three months.
 - (iii) A comprehensive Web-based MIS www.nrega.nic.in has been implemented which places all data in public domain.

Funds to rural development in Rajasthan

†1170. SHRI OM PRAKASH MATHUR: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of amount allocated to Rajasthan for rural development during the last three years;
- (b) whether Government has any special proposal for the border districts of the State like Jaisalmer, Barmer, Bikaner and Sriganganagar;
 - (c) if so, the details thereof; and
 - (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) Amount of Central allocation and release to Rajasthan under major rural development programmes of the Ministry of Rural Development during the last three years (*i.e.* 2006-07, 2007-08 and 2008-09) is given in the Statement (*See* below).

(b) to (d) Under Desert Development Programme (DDP), Special Projects were launched in problem areas of 10 districts of Rajasthan including Jaisalmer, Barmer and Bikaner. The Department of Land Resources has so far sanctioned a total number of 1233 special projects in these three districts (Jaisalmer-434, Barmer-442 and Bikaner-357) for the treatment of an area of 6.165 lakhs hectares. 473 special Projects have so far been completed and the remaining 760 projects are at various stages of implementation.

[†]Original notice of the question was received in Hindi.